## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

All Arch India Pvt.Ltd.

V/s.

S. S. Facades Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sameer K. Chaudan Kar	Advocate for the petition er	Standaring.
۵.	Ralina Mang	Advocate for Respondent	Palled

## ORDER CP 46/I&BC/NCLT/MB/MAH/2017

On the memo filed by the Petitioner Counsel seeking extension of time on the ground that the Settlement is at the advanced stage, at request of the parties, list this matter on 27.9.2017 for reporting Settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)